

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

TA (AT) (Compt.) No. 10 of 2017
(Old Appeal No. 48/2016)

IN THE MATTER OF:

Shree Cement Limited

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Manas Kr. Chaudhuri, Mr. Pranjal Prteek and Mr. Aman Singh Baroka, Advocates.

For Respondent: Mr. Samar Bansal, Mr. Manan Shishodia and Ms. Devahuti Pathak, Advocates for CCI

O R D E R

17.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for hearing' on 29th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/